

(iii) There were no casualties.

(c) Yes: There were two such incidents in Malda and Murshidabad districts of West Bengal.

PROPERTIES REQUISITIONED AND ACQUIRED

*1797. **Shri Vidyalkar:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of properties requisitioned and acquired up to date under the Requisitioning and Acquisition of Immovable Property Act, 1952 within Delhi and New Delhi Municipal Areas;

(b) whether any of these properties have been requisitioned for non-Governmental purposes and given to private individuals or corporations;

(c) if so, the names of such persons and organisations; and

(d) whether it is a fact that Government have received a number of complaints that certain requisitioned houses remain unoccupied for a long time, and still they are not returned to the owners?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) The number of properties requisitioned and acquired are as follows:

	Requisitioned	Acquired
New Delhi	1	Nil
Old Delhi	16	Nil

(b) No; Sir,

(c) Does not arise.

(d) No; Sir.

WORK-CHARGED ESTABLISHMENT ON RIVER VALLEY PROJECTS

*1798. **Shri Vidyalkar:** Will the Minister of Irrigation and Power be pleased to state:

(a) the number of work charged establishment employed in—

(i) Damodar Valley Project,

(ii) Bhakhra Nangal, and

(iii) Hirakud Project;

(b) the number of quarters provided by Government to the workers of the work charged establishment at each of the abovementioned projects; and

(c) what steps Government propose to take for providing sufficient number of quarters for the workers?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (c). The information is being collected and will be laid on the Table of the House as soon as available.

158 PSD

ABDUCTED WOMEN

*1799. **Shri Dhusiya:** Will the Prime Minister be pleased to state:

(a) the latest number of abducted women recovered from Pakistan who have been brought to India;

(b) how many out of them have been married or remarried and what assistance, if any, they are getting in this matter from Government; and

(c) the main sources of such recovered women as are unattached to earn their bread?

The Prime Minister (Shri Jawaharlal Nehru): (a) 8,206 up to the 30th June, 1952.

(b) and (c). Government have no machinery for arranging matrimonial alliances for recovered persons. Soon after recovery, most of the recovered persons are restored to their original families. The remaining few, whose relatives are not traceable, are sent to Rehabilitation Homes run by the various State Governments, where they are treated in the same way as other refugee women and are helped to rehabilitate according to their individual inclination.

INDIAN TEA

*1800. **Shri Bhagwat Jha:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Indian tea has lost ground in countries like Australia and New Zealand;

(b) if so, whether Government have set up any Enquiry Committee for the investigation into the causes thereof, and

(c) what further action or actions Government propose to take to win back such lost markets?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) During recent months our exports show a fall.

(b) No, Sir.

(c) The matter is under consideration.

BLAST FURNACES

*1801. **Shri Bhagwat Jha:** Will the Minister of Production be pleased to state:

(a) what steps are being taken by Government to start their own proposed blast furnaces either in Orissa or in Madhya Pradesh;

(b) how far the work has been completed and when Government expect to start it;

(c) the estimated cost of construction; and

(d) the estimated produce from such furnaces per year?

The Minister of Production (Shri K. C. Reddy): (a) and (b). Negotiations are in progress for the setting up of the necessary plant but it is not possible to say at present when the project will materialize or where it will be located.

(c) and (d). Final details have not yet been worked out.

PIG IRON FACTORY

***1802. Shri Bhagwat Jha:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that an offer was received from Japan to invest a certain per cent of the total cost in the construction of a pig iron factory in India;

(b) whether it is a fact that the Government of India proposed to set up a delegation to visit Japan to explore the possibilities of the same; and

(c) if so, whether the delegation has started working, and what is the progress of the work?

The Minister of Production (Shri K. C. Reddy): (a) Yes;

(b) Yes;

(c) No; negotiations are still going on through the Indian Embassy in Tokyo.

STUDY OF COTTAGE INDUSTRY IN JAPAN

***1803. Shri B. N. Roy:** Will the Minister of Commerce and Industry be pleased to state whether there is any proposal by Government to send some Indians to Japan for special study in Cottage Industry?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): No, Sir.

AMERICAN AND BRITISH INTEREST IN INDIAN OIL REFINERIES

***1804. Shri Krishna Chandra:** Will the Minister of Production be pleased to state:

(a) whether the Government of India guaranteed American and British private interests against nationalisation

of their projected oil refineries for a period of twenty-five years;

(b) whether any of these refineries have started work;

(c) if so, what quantity has been produced upto May 31, 1952;

(d) whether any formal agreements have been made with these firms; and

(e) if so, what their terms are?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

(b) No.

(c) Does not arise;

(d) No formal agreements have been executed but the proposals received from the Standard Vacuum Oil Company of New York and from the Burmah-Shell group of London were accepted by mutual exchange of letters;

(e) The main terms of the proposals accepted by Government have been published already in Press Notes dated 30th November 1951 and 15th December 1951.

HINDU SWEEPERS IN PAKISTAN

***1805. Shri Balmiki:** Will the Minister of Rehabilitation be pleased to state:

(a) whether Government are aware that Hindu sweepers are still left in West Pakistan;

(b) if so, their approximate number;

(c) how many of them have come to India on leave during 1951-52 to their villages;

(d) how many of them have been channanned on refusing to go to Pakistan;

(e) whether it is a fact that Hindu sweepers who are residents of India are compelled to go to Pakistan; and

(f) if so, reasons therefor?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes.

(b) Approximately 74,000.

(c) As no separate statistics caste-wise are kept, it is not possible to give this information.

(d) and (e). No separate statistics caste-wise and community-wise are kept of persons prosecuted under influx from Pakistan Act. But, it is